

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4492
ANSWERED ON:03.05.2012
PENDING RURAL DEVELOPMENT PROJECTS
Bali Ram Dr.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the rural development projects/proposals pertaining to various States including Uttar Pradesh lying pending with the Union Government for approval as on date, State-wise;
- (b) the reasons for their pendency and the time by which each such projects/proposals are likely to be approved;
- (c) whether the concerned State Governments have requested to the Union Government for early approval of the same; and
- (d) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): The Ministry of Rural Development receive proposals from District Rural Development Agencies (DRDAs)/Zila Prishad(ZPs), State Governments and Implementing Agencies for Central Assistance under various project based rural development programmes namely; Swarnjayanti Gram Swaroggar Yojana (SGSY-Special Projects)/ National Rural livelihood Mission (NRLM), Pradhan Mantri Gram Sadak Yojana (PMGSY), Integrated Watershed Management Programmes (IWMP). The State-wise status of pending proposals at different processing stages in respect to SGSY-Special Projects and PMGSY is given at Annexure.
- (b): The main reasons for the pendency of proposals under rural development programmes are on account of submission of incomplete proposals as per programme guidelines, delay in furnishing of requisite information/clarification sought by the Ministry and delay in submission of proposals as per time line by the concerned implementing authority etc.
- (c) & (d): No proposal, received from DRDAs, State Governments, UT Administration and Implementing Agencies complete in all respects as per programme guidelines pending with the Ministry.